

LOK SABHA
UNSTARRED QUESTION NO. 1634
TO BE ANSWERED ON 28.12.2017

MSP OF COTTON

1634. SHRI RAHUL KASWAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the measures being taken by the Union Government to promote the procurement of cotton from farmers on Minimum Support Price (MSP) through Cotton Corporation of India Limited (CCIL);
- (b) whether the remuneration received by farmers from contract agriculture through CCIL is equal to or greater than MSP;
- (c) if so, whether measures are being taken by the Government to promote the cultivation of cotton; and
- (d) if so, the details thereof and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): Government of India is taking various steps to promote the procurement of cotton from farmers on Minimum Support Price (MSP) through Cotton Corporation of India Limited (CCIL) as under:-

- i) During current cotton season, CCIL has opened 348 procurement centres to ensure remunerative prices to the cotton farmers. As on 20.12.2017, 97.59 lakh bales arrived for cotton season 2017-18. Out of which, 3.66 lakh bales have been procured by CCI under MSP operations from farmers.
- ii) With a view to enable the cotton farmers to avail the full benefit of MSP, CCIL has disseminated information about MSP through advertisements in newspapers, distribution of pamphlets to individual farmers and displaying banners in APMCs in order to avoid distress sale of cotton by farmers.
- iii) All payments to farmers are made through Real-time Gross Settlement Systems (RTGS) to ensure that the benefit of MSP goes directly to the concerned farmers.
- iv) Awareness campaign has been taken up in a big way including display of Minimum Support Price (MSP) rate and quality parameters in local languages.
- v) MSP procurement is being monitored closely on a continuous basis at the highest level.
- vi) To address the grievances of farmers, Grievance Cell has also been opened at Zonal and Headquarter Offices.

(b): No, Madam. There is no such purchases through CCIL under contract agriculture.

(c) & (d): Does not arise.
